

**Customs, Excise & Service Tax Appellate Tribunal  
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

**Custom Appeal No. 10692 of 2024 - DB**

(Arising out of Order in Original JAM-CUSTOM-PRV-COM-006-24-25 dated 04/10/2024 passed by the Commissioner of Customs (Preventive), Jamnagar)

**SHRI ANAND AGRAWAL**

**.....Appellant**

Director of M/s. Match Graphics Pvt. Ltd.  
497A, 498A, 419A, Radhe Industrial Estate,  
Near Crown Laminates, Tajpur Road,  
Changodar, Ahmedabad – 382415

*VERSUS*

**Commissioner of CUSTOMS –**

**Customs (P) Jamnagar**

**.....Respondent**

Seema Shulk Bhavan, Rajkot- Jamnagar Highway,  
Near Victoria Bridge, Jamnagar-361001

**APPEARANCE:**

Shri Manish Jain, Advocate appeared for the Appellant  
Shri Girish Nair, Assistant Commissioner (AR) appeared for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR  
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 13.11.2024  
DATE OF DECISION: 19.11.2024

The appeal is disposed of. For order, see order of date in Custom Appeal No.10682 of 2024-DB

**(RAMESH NAIR)  
MEMBER (JUDICIAL)**

**(RAJU)  
MEMBER (TECHNICAL)**